

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT - IV

ITEM No. 4
IA-2854/ND/2021
(IB)/339/ND/2020

IN THE MATTER OF:

Kunal Singh	...	Applicant
Vs.		
Amerex Private Limited	...	Respondent

Order under Section 9 of IBC.

Order delivered on 12.07.2021

Coram:

P.S.N PRASAD,
HON'BLE MEMBER (JUDICIAL)

MS. SUMITA PURKAYASTHA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Mr. Iswar Mohapatra, Advocate
For the Respondent :

ORDER

IA-2854/ND/2021:

Heard the submissions made by the counsel for the Applicant in IA-2854/ND/2021. Let notice be served on the non-applicant by filing reply in the matter.

List on **07.09.2021.**

Sd/-
SUMITA PURKAYASTHA
MEMBER (TECHNICAL)

Sd/-
P.S.N PRASAD
MEMBER (JUDICIAL)

UPASANA